

3. A Standing Committee under the Chairmanship of the Union Minister for Labour and Welfare has also been constituted for evolving various programmes for the Centenary Celebrations of Baba Saheb Dr. Bhim Rao Ambedkar. The First Meeting of the Standing Committee had been held on 14-8-90.

4. The following 7 Sub-Committees on different subjects have been constituted to identify and recommend various programmes related to their subject areas for the Centenary Celebrations of Baba Saheb;

- (i) Economic Development Committee.
- (ii) Education Committee.
- (iii) Land Reforms Committee.
- (iv) Reservation Implementation Committee.
- (v) Planning and Programme Committee.
- (vi) Prevention of Atrocities and Legislation Committee.
- (vii) Publicity and Media Committee.

5. Labour and Welfare Minister has also written to all the Central Ministers and Deputy Chairman, Planning Commission, Chief Ministers, Governors of States under President Rule and Lt. Governors of the Union Territories requesting them to formulate and implement schemes and programmes appropriate to the noble and liberating thoughts of Dr. B. R. Ambedkar.

(c) So far no allocation has been made.

[English]

Chimony Dam Project

4703. SHRI A. CHARLES:
SHRI LOKENDRA
SINGH:

Will the Minister of WATER RESOURCES be pleased to state:

(a) the estimated cost of the Chimony Dam Project and total area that it will irrigate and such other details;

(b) whether Union Government have directed the Government of Kerala not to commission the Chimony Dam Project;

(c) if so, the reasons therefor;

(d) the steps being taken by Union Government to clear the hurdles and commission the project without further delay; and

(e) when the project is expected to be commissioned finally?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):

(a) Details of the project are as follows:

Estimated cost—Rs.	36.15 crores
CCA	—13,000 hectares
Intensity of irrigation	—192% (Approx)
Ultimate Potential	—25,000 hectares

(b) to (e) Government of Kerala has been requested by the Planning Commission in April, 1990 not to proceed further until clearance under the Forest Conservation Act, 1980 is obtained. It is for the State Government to process the project for clearance under the Forest Conservation Act, 1980.

World Bank Assistance to West Bengal for Setting up of Tubewells

4704. SHRI PALAS BARMAN:
Will the Minister of WATER RESOURCES be pleased to state:

(a) the World Bank assistance allotted to West Bengal for setting up tubewells during the last three years; and

(b) the district-wise number of tubewells commissioned there and the number of additional tubewells proposed to be set up during the remaining period of the current Plan period?